

DIRECTORATE OF INCOME TAX (SYSTEMS)  
ARA Centre, Ground Floor, E-2, Jhandewalan Extension,  
New Delhi-110055

F. No. RTI/01/11-12/DIT(S)II 16451

Name and Address of the Applicant

Shri Subin V R  
Vattapambil House,  
Porathissery,  
Irinjalakuda North,  
Thrissur 680125.  
22.12.2014

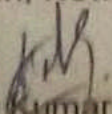
Date of order

An application dated 21.11.2014 under RTI Act 2005, was submitted by Shri Subin V R Vattapambil House, Porathissery, Irinjalakuda North, Thrissur 680125 to the CPIO -DCIT-OSD (ITA-I), Ministry of finance Department of Revenue, New Delhi which was forwarded to CPIO O/o DGIT (S), New Delhi. Which was forwarded to the CPIO O/o DIT (S) III, New Delhi Which was in turn forwarded to the CPIO O/o DIT (S) II vide letter no F.No DIT (S)-III/RTII/2012-13/16069 dated 10.12.2014 and received on 15.12.14.

2. As directed the information sought is furnished below:

1.	Query	Financial year	Reply	
			Count	Amount (In crores)
	The total amount collected under section 234E of the Income Tax Act in the financial year 2013-14 and from April 2014 to October 2014	2013-14	1,86,549	10,134
		April 2014 to October 2014	127,839	7,363

3. Appeal against this order under RTI Act lies with the Appellate Authority, Addl Director of Income tax (Systems)-II(2), ARA Centre, Ground Floor, E-2, Jhandewalan Extension, New Delhi-110 055, within 30 days of the receipt of this order.

  
(Sanjay Kumar Sinha)  
Deputy Director (Systems) &  
Central Public Information Officer,  
O/o DIT (Systems)-II, New Delhi.

[www.taxguru.in](http://www.taxguru.in)